

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4651  
ANSWERED ON:19.12.2002  
PARCEL OFFICE  
RAMJI MANJHI

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether untrained goods clerks are posted in New Delhi booking office;
- (b) if so, whether posting of the untrained goods clerks (Parcel Office) has led to increase in corruption;
- (c) if so, the reasons for not posting trained commercial clerk in parcel office;
- (d) whether it is a fact that these goods clerks have been working in parcel office for the last ten years but their posting is at other station;
- (e) if so, the reasons for their posting in New Delhi parcel office;
- (f) whether it is fact that these goods clerks have to be periodically transferred to another station after four years; and
- (g) the reasons for discrimination being meted out by the Administration against goods clerks?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) No, Sir.
- (b) Does not arise.
- (c) to (e) since 1993, commercial clerks are recruited under a common category and are utilised in coaching, parcel and goods offices. They are re-deployed from one category to another category depending upon workload and requirement of staff in different categories. Trained commercial clerks have been re-deployed in booking offices at New Delhi to cater the heavy workload and trained goods clerks have been utilised for working in parcel office for the last about two years.
- (f) Yes, Sir.
- (g) There is no discrimination.